

1	2	3
12.	Ministry of Agriculture	10
13.	Ministry of Social Welfare	1
14.	Ministry of Commerce	3
15.	Ministry of Education	7
16.	Ministry of Law	7
17.	Ministry of Communications	4
18.	Ministry of Rural Development and Civil Supplies	8
19.	Ministry of Science and Technology	2
20.	Ministry of Shipping and Transport	5
21.	Delhi Administration	13
22.	Comptroller & Auditor General of India	2
23.	Union Public Service Commission	3
24.	Ministry of Tourism and Civil Aviation	5
25.	Ministry of Planning	2
26.	Ministry of Irrigation	6
27.	Ministry of Rehabilitation	2
28.	Department of Steel	1
29.	Rajya Sabha Secretariat	1

High Acidity of Soil in Orissa

48. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether more than 5 lakh hectares of high land in Orissa suffers from the low productivity due to high acidity of the soil; and

(b) if so, the remedial measures proposed to be taken by Government to save the land from high acidity and increase productivity ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Approximately soils in

5 lakh hectares in Orissa suffer from high acidity.

(b) A Centrally sponsored scheme on Reclamation of Acid Soils in Compact area was in operation in the State of Orissa from 1976-77 to 1978-79. Central assistance of Rs. 16.37 lakh was provided during these three years. This Scheme was transferred to State Sector from 1979-80 as per the recommendations of National Development Council. A special relief grant of Rs. 75 lakh for reclamation work was provided by the Central Government from 1980-81 to 1983-84.

A Centrally Sponsored Scheme on this subject is proposed to be launched during the Seventh Plan.